

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In view of the Minutes of Meeting dated 25.02.2023 and Circular No. 8802-9302/9/RR/EO/THC/Delhi/2010, dated 29.01.2010, the following judicial officers are deputed for the working days falling between the period mentioned against their names to address the queries of the Record Keepers/Assistant Record Keepers qua weeding out of judicial records pertaining to Central District:

S. No.	Name of the Judicial Officers	Period
1	Sh. Praveen Singh- ADJ-11, Central District	01.08.2023 to 31.08.2023
2	Sh. Umed Singh- District Judge (Commercial Court-05), Central District	01.09.2023 to 30.09.2023
3	Ms. Illa Rawat- District Judge (Commercial Court-03), Central District	01.10.2023 to 31.10.2023
4	Sh. Sanjay Sharma-II, ASJ-03, Central District	01.11.2023 to 30.11.2023

The above mentioned Judicial Officers are requested to refer to Chapter-16, Part E, Vol. IV, Delhi High Court Rules with regard to destruction of matured judicial records.

It is further submitted that in case, any judicial Officer is on leave or transferred or proceeds on deputation in between the dates of his/her supervision/tenure/month, the next Judicial Officer in the roster shall address the queries of the Record Keepers in his/her place.

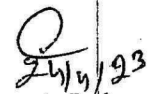

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts,
Delhi

F.No.9/Q-RK/DHJS/RRs/THC/DELHI/2023/ 9924-9935 Dated, Delhi the 28 APR 2023

Copy to:

1. The Officer Incharge, Record Rooms, THC, Delhi
2. Concerned Judicial Officers.
3. All the Branch Incharges, Record Rooms (Civil, Criminal & Sessions), THC, Delhi.
4. Website Committee with request to upload the order on Delhi District Court's Website.
5. Guard file.


Branch Incharge,
Record Room (Sessions), THC, Delhi